

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO.IV, NEW DELHI.**

Appeal No. 214/2017

In the matter of:

Tactical Value Technology Solutions Pvt. Ltd. ... Appellant
Vs. ... Respondent
Registrar of Companies

SECTION: Under Section 252.

Order delivered on 21.05.2018

CORAM

**DR. DEEPTI MUKESH
HON'BLE MEMBER(J)**

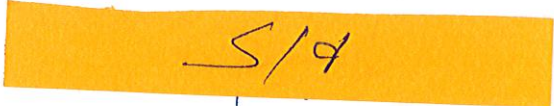
For Appellant
For Respondent
Stndg. Counsel for ITD

Ms. Barkha Chhetri, PCS
Mr. Shobhit Srivastava, Deputy ROC
Ms. Lakshmi Gurung with Rajat
Nagar

ORDER

Ld. PCS for the appellant seeks time to comply the order dated 11th May, 2018 to enable them file the audited balance sheet within one week. For further consideration on 28th May, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)**